NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 98/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE PARTIES: Pratima Arun Parekh V/s

M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No	NAME	DESIGNATION	CICNATUDE
1.	2. T. ANSHYARUJINA with K.J. SWARKASAS AND P.S. DAMOBAR	ABVOCATES ils Kanga & Co for PETITIONERS	SIGNATURE
20	Ankit Lohice Loith Rupesh Gester		2,3 8,0 89, 11,12,13
	lished Igani	for Respondentium, 16 DSK Legal Jon R. 15	2,3 8,6 189, 11,12,13
	Amand Chovatia	1/6 Togesh Adlia For R. L	
		For RI	(e)E

Order

CP No. 98/397-398/CLB/MB/MAH/2013

For having Advocates reported that the efforts are in progress for settlement between the parties, at request, list this matter on 18.10.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)